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SLP(C)No. 18564 OF 2001

ITEM No.32

Court No. 5

SECTION XIIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.18564/2001

(From the judgement and order dated 20/01/2001 in CRP 5414/97  
of The HIGH COURT OF A.P AT HYDERABAD)

KORADA VENKATARAO

Petitioner (s)

VERSUS

STATE OF A.P. & ORS.

Respondent (s)

(With prayer for interim relief and office report)

Date : 26/08/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI  
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s)

Mr. Y. Raja Gopala Rao, Adv.

For Respondent (s)

Mr. T.V. Ratnam, Adv.  
Mr. K. Subba Rao, Adv.

UPON hearing counsel the Court made the following  
O R D E R

....L.....I.....T.....T.....T.....T.....T.....J

.SP2  
List this matter along with the paper books of  
S.L.P.(C) Nos.21022-21023/97.

.SP1  
(N. Annapurna) (Kanwal Singh)  
Court Master Court Master